



## \$~11 IN THE HIGH COURT OF DELHI AT NEW DELHI

TEST.CAS. 36/2021 & I.A. 4844/2021 (Exemption), I.A. 4845/2021 +(Under Order XXXIX Rules 1 & 2 CPC)

MR. MANISH MAHENDRU

..... Petitioner

Through: Mr. Nimish Chib, Advocate

Versus

STATE & ORS.

\*

%

..... Respondents

Through: None.

## **CORAM:** HON'BLE MR. JUSTICE MANOJ KUMAR OHRI <u>O R D E R</u> 06.04.2021

The Hon'ble Judge is not holding the Court today. 1.

List on 16<sup>th</sup> April, 2021. 2.

By order

(Court Master)

**APRIL 6, 2021** p'ma

Click here to check corrigendum, if any

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